

Central Administrative Tribunal  
Principal Bench: New Delhi

...

OA No. 3045/92

New Delhi, this the 14th day of January, 1995

(18)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)  
Hon'ble Shri S.P. Biswas, Member (A)

1. Smt. Prakash Kaur,
2. Sh. Sheesh Pal,
3. Smt. Anita

All Head Clerks, Operating Branch,  
Northern Railway,  
Headquarter Office,  
Baroda House,  
New Delhi.

....Petitioners

(By Advocate: None for applicant)

Versus

Union of India through

The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

...Respondent

(By Advocate: Shri R.P. Aggarwal)

O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J)

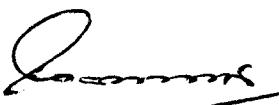
The relief sought in this petition is revision of seniority position reflected in the seniority list of March, 1991 and quashing of the impugned order dated 29.10.1992 that being the promotion order issued on the basis of the above said seniority list. No other relief has been sought in this OA.

Counsel for the respondents has stated that the seniority of the petitioner has been re-casted in January, 1995 and thereafter promotion has been given to the petitioner by an order dated 19.05.1995 and in the circumstances the question of quashing the impugned order

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dated 29.10.1992 does not arise. The order dated 19.5.1995  
is taken on record and the name of the petitioner is shown  
at serial no. 10.

In the circumstances we find that this OA has  
become infructuous and dispose of in these terms.



(S.P. Biswas)  
Member (A)



(Dr. Jose P. Verghese)  
Vice-Chairman (J)

Naresh